I C Textiles Limited <u>List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.</u> (Pursuant to claims received and updated as on May 04, 2022)

(Amount in₹)

| | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | any mutual | Amount | | |
|------|--|---|---------------------------|----------------|---------------------------|-----------------|------------------------|---|---------------------------|----------------------------------|-----------------------------|------------------------------------|--|
| S.No | Departement | Government | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | Amount of contigent claim | dues, that may be set- off | of claim not admitted | Amount of claim under verification | Remarks, if any |
| 1 | Employee Provident Fund Organisation | Ministry of Labour and Employment, GOI | 4/27/2022 | 165,407 | - | Unsecured | No | NA | - | NA | | 165,407.00 | They have not submitted FORM B, the same needs to be received before admitting any claim |
| 2 | ITDS Ward 74(4) | Income Tax Department | 4/28/2022 | 623,830 | 623,830 | Unsecured | No | NA | - | NA | | - | |
| 3 | Sales Tax, VAT and CST (Unit 45, Vadodara) | Gujarat Sales Tax | 4/29/2022 | 626,801,384 | - | Unsecured | No | NA | - | NA | | 626,801,384.00 | The documents apart from Form B submitted where in written in Gujrati. The IRP has requested the Department to provide a translated version. Further, details w.r.t pending cases as depicted in the Balance sheet of the CD are also awaited. |
| 3 | | | | 627,590,621 | 623,830 | | | | - | : | _ | 626,966,791 | = |